

**PAY SCALES OF HIMACHAL PRADESH  
GOVERNMENT EMPLOYEES**

3218. **SHRI VIRBHADRA SINGH :**  
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that in accordance with an accepted recommendation of a Pay Commission, Himachal Pradesh follows Punjab in the matter of pay and allowances of Government servants;

(b) whether it is also a fact that in July, 1967, the Home Ministry expressed to the Himachal Pradesh Government the intention to pay, in the Kinnaur District of Himachal Pradesh and in the Pangri area of the Chamba District, compensatory allowance to locals and outsiders posted there in Government service at uniform rates, without the earlier discrimination between the locals and the outsiders, with effect from the 1st September, 1966;

(c) whether it is further a fact that the Home Ministry had asked the Himachal Pradesh Government to report the financial implications of this retrospective effect; and

(d) if so, the details of the reply received from Himachal Pradesh Government and the decision taken by Government thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) Except in the case of employees working in the Secretariat who are in receipt of Central rates of pay and allowances the scales of pay and allowances of all non-secretariat employees of Himachal Government are based on Punjab pattern. However, the Government of India have since decided that, in future, any change in the pay and allowances of the employees of Union Territories should not be accepted merely on the ground that a similar change has taken place in the neighbouring States and that every proposal for such a change should be decided on its own merits.

(b) to (d). The non secretariat employees of Himachal Government posted in Kinnaur and Pangri areas have been sanctioned compensatory allowance at the rates and conditions allowed by the Government of former Punjab to their employees working in Lahaul and Spiti areas. The Government of former Punjab revised the rates

of compensatory allowance admissible at Lahaul and Spiti areas from 1-9-1966. In response to a reference received from the Government of Himachal Pradesh, that Government was requested in July, 1967 to inform the Government of India of the financial implications if the rates of compensatory allowance admissible at Kinnaur and Pangri areas were also revised on similar lines from 1-9-1966. The Government have now reported that the revised rates in Kinnaur and Pangri areas would result in a saving of about Rs. 1,89,000 per annum. That Government have also recommended that while the proposed revised rates should be allowed to the locals from 1-9-1966, these rates in the case of outsiders should be given effect from the date of issue of orders otherwise heavy recoveries would fall due which would cause genuine hardship to the outsiders. As an alternative, the Himachal Government have recommended that the locals should be sanctioned revised rates from 1-9-1966 and the outsiders should continue getting old rates of compensatory allowance.

The matter is receiving the attention of the Government of India.

**INTRODUCTION OF YOGIC EXERCISES IN COLLEGES**

3219. **SHRI HEM RAJ :** Will the Minister of EDUCATION be pleased to state :

(a) the names of States which have included Yogic exercises as a part of physical curriculum in their educational institutions; and

(b) the number of such institutions in each State that have introduced it ?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :** (a) and (b). No such information is available with the Government. However, under the National Service Corps proposed to be introduced in the Colleges with effect from the current year there will be provision for Yogic exercises on a voluntary basis under Physical Education. Government propose to make available expert advice in a manner possible.

**TOURIST SPOTS IN TRIPURA**

3220. **SHRI KIRIT BIKRAM DEB BURMAN :** Will the Minister of TOURISM

AND CIVIL AVIATION be pleased to state :

(a) whether there is a scheme for the development of tourist spots in Tripura;

(b) if so, the details thereof; and

(c) the cost of development, the stage of development of each tourist resort, further modifications proposed to be made and the time by which each would be completed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH: (a) to (c). There are no schemes for the development of Tourist Spots in Tripura in the Central Sector. However, during the Fourth Five Year Plan the State Government have proposed the development of the following tourist centres at an estimated cost of Rs. 10 lakhs :—

1. Construction of Tourist Bungalow at Rudrasagar Lake.
2. Transport facilities.
3. Boating and other recreational facilities at Rudrasagar Lake.
4. Tourist publicity literature.

5. Organisation and setting up of staff training.

These proposals are under consideration.

WOMEN'S EDUCATION IN TRIPURA

3221. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of EDUCATION be pleased to state :

(a) the allocation demanded by the Tripura Administration for 1968-69 for the development of women's education in Tripura and the actual allocation made for the purpose;

(b) the specific schemes for the development of women's education in Tripura in 1968-69; and

(c) the latest figures showing the development of women's education in Tripura showing school going girls in each age-group the percentage they bear to the total number of girls in each group and the percentage of adult literacy among women in Tripura ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :

(a) Name of the Scheme	Allocation proposed by the Administration (Rs.)	Actual allocation made (Rs.)
<i>Under Non-plan :</i>		
Women's College, Agartala	3,81,700	3,39,700
Stipends to Girl students	60,000	60,000
<i>Under plan (for continued schemes)</i>		
Construction of Women Teachers quarters attached to Elementary schools	10,000	2,000
Construction of Women Teachers quarters at Secondary stage	50,000	2,000
Development of Women's College	1,11,800	35,000
<i>Under Plan (for New Schemes)</i>		
Organisation of Certificate Course	26,000	..
Dresses to Poor Girls	30,000	..
Organisation Condensed Course of Adult Women	16,800	..
Construction of Sanitary Blocks attached to Elementary Schools	20,000	2,000